

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5715/2023

(Arising out of impugned final judgment and order dated 10-03-2021 in CRLA No. 452/1990 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

FAROOQ @ NANHAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.170310/2023 for bail)

Date : 06-12-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Pardeep Gupta, Adv.
Mr. Parinav Gupta, Adv.
Ms. Mansi Gupta, Adv.
Dr. (mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR

UPON mentioning the Court made the following
O R D E R

List in the 3rd week of February, 2024.

(INDU MARWAH)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)